

(d) the reaction of Government thereto?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Yes, Sir.

(b) The largest 43 private limited companies and the top ten out of these arranged according to their assets, paid-up capital and net worth are given in Statements I to IV laid on the Table of the House. [Placed in Library. See No. LT-1145/67]. (The study under reference was published in June 1, 1967 issue of the fortnightly journal, viz. 'Company News and Notes' brought out by this Department.)

(c) and (d) The study is of informative character, it does not set out any findings or make any recommendations. The question of the Government's reaction thereto, therefore, does not arise.

Export of Mangoes

6453. Shri Shiva Chandra Jha: Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that an Indian delegation had visited European countries in 1966 to find out the prospects of mango exports;

(b) if so, the findings of the delegation and the response of Government thereto; and

(c) how much mango is exported and to which countries and how much foreign exchange India earns yearly thereby?

The Minister of Commerce (Shri Dinesh Singh): (a) and (b). Yes, Sir.

Some of the more important recommendations of the delegation are as follows:

(i) Air freight rates for export of fresh fruits and vegetables should be reduced to make the price of Indian fruit competitive in the foreign markets.

(ii) S.T.C. should handle exports of difficult items of fruits to start with, to avoid complaints from foreign buyers.

(iii) Publicity of Indian fruits should be organised through pamphlets, posters etc. in foreign countries.

(iv) Export by sea should be gradually developed.

(v) Trial shipment of about 2 tonnes of mangoes should be made to assess the effects of sea journey.

The recommendations have been noted and are being implemented to the extent possible.

(c) A statement is laid on the Table of the House. [Placed in Library. See No. LT-1146/67].

Indians in Foreign Companies

6454. Shri K. K. Nayar: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the number of Indians serving in foreign companies operating in India who are getting Rs. 1,000 and above as salary, as on the 31st March, 1967;

(b) how many of them are scientists, engineering and doctors;

(c) how many Indian scientists, engineers and doctors who were getting Rs. 1,000 as salary left these organisations during 1965 and 1966?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) According to the latest information available with Government, 18,213 Indians were employed by foreign owned/controlled companies in the country as on the 1st January, 1966, receiving monthly emoluments of Rs. 1000 and more.

(b) Of the above, 7,230 were employed in technical posts including those of scientists, engineers, doctors as on the 1st January, 1966.

(c) The information is not available.

राजस्थान में करीली क्षेत्र की खदानों से निकलने वाले पत्थर की मात्रा

6455. श्री बीठा लाल :
श्री झोंकार लाल बेरवा :

क्या इस्पात, खान तथा चातु मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान के करीली क्षेत्र की खदानों से निकलने वाले इ ई विदेकों में मांग की जा रही है;

(ख) यदि हां, तो देसवार कितनी मांग की गई है; और

(ग) उनके विकास तथा भावी विस्तार के लिये क्या कार्यवाही की गई है ?

इस्पात, खान तथा चातु मंत्री (श्री चन्ना रेड्डी) : (क) से (ग). आवश्यक सूचना एकत्रित की जा रही है और सदन के पटल पर रख दी जायगी।

बनस नदी (पश्चिम रेलवे) पर पुल

6456. श्री बीठा लाल :
श्री झोंकार लाल बेरवा :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सवाई माधपुर और नंगापुर (पश्चिम रेलवे) के बीच बनस नदी पर दोहरी लाइन का पुल अब तक बन कर पूरा नहीं हुआ है;

(ख) यदि हां, तो उसके क्या कारण हैं; और

(ग) इसके किसे तरीकों तक पूरा हो जाने को संभावना है ?

रेलवे मंत्री (श्री. वी. • • दुभाषा)
(क) जी हां।

(ख) अब दो पावों की नींव के लिए कुएं गलाये जा रहे थे तो बीच में कड़ी बट्टानी, डलान भा गयी, जिसके कारण काम पूरा करने में विलम्ब हुआ।

(ग) प्राया है, यह काम जलाई, 1968 तक पूरा हो जायेगा।

Contracts for Bokaro Civil Works

6457. Shri M. L. Sondhi: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether the various civil works for the Bokaro Steel Projects are being awarded to the contractors whose past performance is not satisfactory; and

(b) if so, whether it has been ensured by Government in the national interest that any of these contracts shall not be awarded to firms whose past performance has not been considered satisfactory by the Ministry of Works, Housing and Supply?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) and (b). The Standardised Code formulated by Government for blacklisting parties who have been unscrupulous and unreliable, or whose work has been quite unsatisfactory, is a sufficient safeguard of Government interest in preventing other Government agencies from having dealings with such parties. No civil engineering work of the Bokaro Steel Plant has been entrusted to a blacklisted party.